

their Naval vessels may be allowed to enter Indian territorial waters to take back any Ceylonese nationals who may have been washed ashore- Permission was granted immediately. M Ceylon's request, I.N.S. Sharda was detailed to render assistance to Ceylon fishing vessels in the areas between India and Ceylon.

मारीशस के लिए भारतीय तकनीकी विशेषज्ञ

750. श्री गिरिराज किशोर कपूर : क्या बंबेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मारीशस की सरकार ने भारत से तकनीकी विशेषज्ञों की मांग की है ;

(ख) क्या यह सच है कि मारीशस की सरकार ने भारत के उद्योगपतियों से अपने यहां उद्योग स्थापित करने में सहयोग मांगा है ; और

(ग) यदि हां, तो सरकार ने उस सम्बन्ध में क्या निर्णय किया है ?

t [INDIAN TECHNICAL EXPERTS FOR MAURITIUS

750. SHRI G. K. KAPOOR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Mauritius have aske'd for technical experts from India;

(b) whether it is a fact that the Government of Mauritius have sought for cooperation from the Indian industrialists in establishing industries there; and

(c) if so, what decision Government have taken thereon?]

बंबेशिक-कार्य मंत्री (सरदार स्वर्ण सिंह):

(क) और (ख) जी हां ।

(ग) भारत सरकार मारीशस की प्रार्थना पर उन्हें तकनीकी विशेषज्ञ भेजने

और द्वीप में उद्योगों की स्थापना करने में सहायता देने के लिये भी सिद्धान्त रूप में राजी है ।

t]THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) and (b) Yes, Sir.

(c) Government of India have agreed in principle to depute the technical experts requested for and also to assist Mauritius in setting up industries in the island.]

NAGAS IN NAGALAND

/SHRI D. THENGARI: \
SHRI G. K. KAPOOR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of (i) Christian¹ Nagas and (ii) Hindu Nagas in Nagaland; and

(b) what measures Government have adopted to ascertain the wishes of the Hindu Nagas regarding the administrative set-up in Nagaland?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Over sixty percent of the total Naga population of about 3-5 lakhs are Christians. The remainder follow their older Naga beliefs. There are no Hindu Nagas.

(b) Does not arise.

INTERNATIONAL FILM FESTIVAL

/SHRI RAM SINGH: ^{752.}

\SHRI DEVI SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number of foreign correspondents invited to cover the International Film Festival recently held in New Delhi?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): Correspondents from abroad'

t] English translation.

were not specially invited to cover the 3rd International Film Festival of India. Twelve of the film personalities critics invited by Government to attend the Festival as members of the Juries, participants in the symposium and special invitees, however were also correspondents of, or contributors to, film journals; nine of them actually attended the Festival. 52 correspondents of foreign journals and news agencies stationed in New Delhi were invited to cover the inaugural and concluding functions of the Festival.

COALFIELD RECRUITING ORGANISATION

753. SHRI BHUPESH GUPTA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the 9th Session of the Industrial Committee on Coal Mining met at Calcutta on the 10th and 11th August, 1964 and unanimously Te-endorsed the decision of the Tripartite •meeting held on December 21st, 1963 to abolish the Coalfield Recruiting Organisation System; and

(b) if the answer to part (a) above be in affirmative, whether Coalfield Recruiting Organisation System has since been abolished; if not, what are the reasons therefor?

. THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): <a) Yes.

(b) Not yet; a proposal to treat the Gorakhpuri Labour Depot as an integral part of the National Employment Service, is under consideration. As soon as this is finalised, further action in the matter will be taken.

INDIAN REPATRIATES FROM BURMA

754. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian repatriates from Burma are unable to avail of many concessions extended to them by India because of the stringent measures adopted by the Government of Burma;

(b) if so, what are the stringent measures adopted by that Government; and

(c) what steps are being taken by the Government of India in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) to (c) Indian nationals returning from Burma are provided with liberal customs concessions. However, the Government of Burma does not allow property, apart from limited personal goods, to be taken out of the country by foreign nationals leaving Burma for settlement abroad. The question of repatriation of assets of Indian nationals in Burma is under discussion between the two Governments.

INTERNATIONAL FILM FESTIVAL

755. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number of films exhibited, countrywise, at the International Film Festival held recently in Delhi?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): A statement is attached.

STATEMENT

Statement showing the number of Films exhibited, countrywise at the jrd International Film Festival of India, 1965

Country	Com- petitive Section	Non-Com- petitive Section
1. Australia	..	1
2. Belgium	1	..
3. Bulgaria	2	..
4. Canada	1	2
5. Ceylon	2	..
6. Cuba	2	..
7. Czechoslovakia	2	3
8. Denmark	2	1
9. Finland	1	..
10. France	1	4
11. Federal Republic of Germany	2	1
12. German Democratic Republic	2	1
13. Hong Kong	1	..